

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**ORDER NO. 3**

Dated Guwahati, the 8<sup>th</sup> January, 2025

In supersession of all earlier orders in this regard, Hon'ble the Chief Justice has been pleased to order that:

1. Cases relating to the service matters of the Staffs of the Gauhati High Court and Subordinate Courts, and matters pertaining to the appointment of Staffs at the Gauhati High Court and Subordinate Courts are to be listed before the Single Bench of Hon'ble Mr. Justice Devashis Baruah **w.e.f. 20.01.2025.**
2. The aforementioned direction shall be applicable to all previously assigned cases pending before the Hon'ble Gauhati High Court, except if the matter has been partly heard by the earlier nominated Hon'ble Judge.
3. In case of Writ Appeal filed against the order of the said Hon'ble Single Bench, the same shall be listed before the Division Bench-I, and in absence of the Division Bench-I or wherein the Division Bench-I is not able to take up the said Writ Appeal, the said appeal will be listed before the Hon'ble Division Bench-II or the Special Division Bench subsequently.

**By Order,**

*Sd/- Subhrangsu Dhar*

**REGISTRAR (JUDICIAL)**

**Memo No.HC.III-35/2013/ 138-152/G dated 8<sup>th</sup> January, 2025**

**Copy for information to:**

1. The Registrar (Vig. / Admn. / Judl. / Estt.), Gauhati High Court, Guwahati.

2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Yupia.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary General, Gauhati High Court Bar Association, Guwahati.
5. The General Secretary, Gauhati High Court Advocates Association, Guwahati.
6. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
8. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
9. The Librarian-Cum- Research Officer, Gauhati High Court, Guwahati.
10. The Project Manager, Computer Section, Gauhati High Court, Guwahati. He is requested to upload this order in the website of Gauhati High Court.
11. The P.S. to Hon'ble Mr. / Mrs. / Dr.(Mrs.) Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
12. The Court Manager, Gauhati High Court, Guwahati.
13. The A.O. (J), (\_\_\_\_\_), Gauhati High Court, Guwahati.
14. The Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
15. C. A. to the Registrar General, Gauhati High Court, Guwahati.

  
**REGISTRAR (JUDICIAL)**

28.01.2025